

ments. An estimate for construction of a separate building for the additional beds has been sanctioned, and construction work is expected to start shortly. The construction of this building is estimated to cost Rs. 48.35 lakhs. Apart from this, there is no other proposal for expansion of any other existing ESI Hospital/dispensary in Orissa. However two new ESI Hospitals are proposed to be set up at Bhubneswar and Rourkela.

Setting up Sugar Mill in Mainpuri District (U.P.)

6521. SHRI BAL RAM SINGH YADAV : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Uttar Pradesh Government has sent a proposal for setting up of a sugar mill in Mainpuri District;

(b) if so, the details thereof; and

(c) the action taken by Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA) : (a) No application in terms of the new guidelines for grant of Letter of Intent/Industrial Licence for setting up of a sugar mill in Mainpuri district in the State of Uttar Pradesh has been received in the Department of Food, so far.

(b) and (c). Do not arise.

Construction of 356 Flats under Self Financing Scheme in Paschimpuri, New Delhi

6522. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 9th December, 1985 to Unstarred Question No. 3179 regarding construction of 356 flats under Self Financing Scheme in Paschimpuri, New Delhi and state :

(a) whether the piling work has been started in January, 1988 but the site for coal depot and Samta Budh Vihar, religious institution, have not been earmarked in the master plan of the said scheme; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c). The information is being collected and will be laid on the Table of Sabha.

Implementation of DWCRA

6525. SHRI SYED SHAHABUDDIN : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of districts State-wise, where the programme for the Development of Women and Children in Rural Areas is being implemented;

(b) the allcation for the programme, district-wise; and

(c) the achievement under the programme in the districts where it was introduced in 1982 in quantifiable terms ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) : (a) The Programme of Development of Women and Children in Rural Areas (DWCRA) is at present being implemented in 106 districts in the country. The State-wise list of districts is given in Statement-I below.

(b) A total of 7,500 women's groups are targetted for formation in 1988-89. The allocation of 5000 groups in the existing districts is given in Statement-II below. The remaining 2,500 groups will be allocated to 25 additional districts which are proposed to be covered during 1988-89.

(c) The programme was started in 50 districts in 1982. The year-wise information regarding number of groups formed in these 50 districts and the funds released to DRDAs for this purpose is given in Statement-III below.

Statement-I

Sl. No.	Name of the State/Districts
1	2
1.	Andhra Pradesh
	(i) Adilabad

1	2
	(ii) Srikakulam (iii) Cuddapah (iv) Mehbubnagar (v) Anantpur
2. Assam	(i) Karbianglong (ii) Dhubri (iii) Darrang (iv) Nagaon
3. Arunachal Pradesh	(i) East Kameng (ii) West Siang
4. Bihar	(i) Hazaribagh (ii) Madhubani (iii) Gopalganj (iv) Samastipur (v) Palamau (vi) Lohardagga (vii) Deoghar (viii) Siwan
5. Goa	(i) Panaji
6. Gujarat	(i) Ahmedabad (ii) Junagarh (iii) Panchmahal (iv) Bharuch
7. Haryana	(i) Mahendergarh (ii) Sirsa (iii) Sonapat
8. Himachal Pradesh	(i) Kangra (ii) Shimla (iii) Chamba
9. Jammu and Kashmir	(i) Doda (ii) Kupwara (iii) Udhampur
10. Karnataka	(i) Bijapur (ii) Chickmagalur (iii) Mysore

1	2
	(iv) Dharwar (v) Gulbarga
11. Kerala	(i) Wynaad (ii) Palghat (iii) Idukki
12. Madhya Pradesh	(i) Shahdol (ii) Chhindwara (iii) Guna (iv) Raipur (v) Rajgadh (vi) Surguja (vii) Shajapur (viii) Bhind (ix) Tikamgarh (x) Sehore
13. Maharashtra	(i) Osmanabad (ii) Bhandara (iii) Nasik (iv) Dhule (v) Thane (vi) Sholapur (vii) Yavatmal
14. Manipur	(i) Central District (ii) Ukhrul
15. Maghalaya	(i) West Khasi Hills (ii) East Garo Khasi
16. Mizoram	(i) Aizwal
17. Nagaland	(i) Kohima (ii) Makokchung
18. Orissa	(i) Kalahandi (ii) Bolangir (iii) Dhenkanal (iv) Sambalpur (v) Sundergarh
19. Punjab	(i) Gurdaspur

1	2
	(ii) Bhatinda (iii) Ferozpur
20.	Rajasthan (i) Banswara (ii) Pali (iii) Bhilwara (iv) Alwar (v) Jodhpur (vi) Tonk
21.	Sikkim (i) West District
22.	Tamil Nadu (i) Dharmapuri (ii) Periyar (iii) Tiruchi (iv) South Arcot
23.	Tripura (i) Tripura West (ii) Tripura North
24.	Uttar Pradesh (i) Basti (ii) Banda (iii) Sultanpur (iv) Etawah (v) Deoria (vi) Allahabad (vii) Gorakhpur (viii) Nainital (ix) Pauri (x) Raibareli (xi) Gonda (xii) Shahjahanpur (xiii) Mainpuri
25.	West Bengal (i) Purulia (ii) Bankura (iii) Jalpaiguri (iv) South 24 Parganas
	<i>Union Territories</i>
1.	Delhi (i) Kanjhawala Block
2.	Lakshadweep (i) Kavaratti Block
3.	Pondicherry (i) Pondicherry

Statement-II

Sl. No.	State/District	Allocation of groups in existing DWCR Districts for 1988-89
1	2	3
1.	Andhra Pradesh	
	(i) Adilabad	Nil
	(ii) Srikakulam	Nil
	(iii) Cuddapah	Nil
	(iv) Mehbubnagar	100
	(v) Anantpur	100
2.	Assam	
	(i) Karbianglong	80
	(ii) Dhubri	Nil
	(iii) Darrang	100
	(iv) Nagoan	Nil
3.	Arunachal Pradesh	
	(i) East Kameng	30
	(ii) West Siang	Nil
4.	Bihar	
	(i) Hazaribagh	100
	(ii) Madhubani	100
	(iii) Gopalganj	Nil
	(iv) Samastipur	60
	(v) Palamau	100
	(vi) Lohardagga	Nil
	(vii) Deoghar	-do-
	(viii) Siwan	-do-
5.	Goa	
	(i) Panaji	50
6.	Gujarat	
	(i) Ahmedabad	100
	(ii) Junagarh	50
	(iii) Panchmahal	100
	(iv) Bharuch	Nil
7.	Haryana	
	(i) Mahendergarh	Nil
	(ii) Sirsa	-do-
	(iii) Sonapat	100

1	2	3	1	2	3
8. Himachal Pradesh			17. Nagaland		
(i) Kangra		85	(i) Kohima		30
(ii) Shimla		50	(ii) Makokchung		Nil
(iii) Chamba		Nil			
9. Jammu and Kashmir			18. Orissa		
(i) Doda		100	(i) Kalahandi		65
(ii) Kupwara		50	(ii) Bolangir		53
(iii) Udhampur		Nil	(iii) Dhenkanal		90
			(iv) Sambalpur		100
10. Karnataka			(v) Sundergarh		100
(i) Bijapur		Nil			
(ii) Chickmagalur		-do-	19. Punjab		
(iii) Mysore		100	(i) Gurdaspur		40
(iv) Dharwar		100	(ii) Bhatinda		10
(v) Gulbarga		Nil	(iii) Ferozpur		100
11. Kerala					
(i) Wynaad		Nil	20. Rajasthan		
(ii) Palghat		-do-	(i) Banswara		100
(iii) Idukki		100	(ii) Pali		50
			(iii) Bhilwara		100
12. Madhya Pradesh			(iv) Alwar		100
(i) Shahdol		Nil	(v) Jodhpur		Nil
(ii) Chhindwara		-do-	(vi) Tonk		Nil
(iii) Guna		-do-			
(iv) Raipur		100	21. Sikkim		
(v) Rajgarh		80	(i) West District		Nil
(vi) Surguja		Nil			
(vii) Shajapur		-do-	22. Tamil Nadu		
(viii) Bhind		-do-	(i) Dharmapuri		85
(ix) Tikamgarh		-do-	(ii) Periyar		100
(x) Sehore		-do-	(iii) Tiruchi		100
			(iv) South Arcot		Nil
13. Maharashtra					
(i) Osmanabad		Nil	23. Tripura		
(ii) Bhandara		70	(i) Tripura West		20
(iii) Nasik		75	(ii) Tripura North		50
(iv) Dhule		75			
(v) Thane		Nil	24. Uttar Pradesh		
(vi) Sholapur		-do-	(i) Basti		200
(vii) Yavatmal		-do-	(ii) Banda		66
			(iii) Sultanpur		200
14. Manipur			(iv) Etawah		100
(i) Central District		Nil	(v) Deoria		100
(ii) Ukhrul		50	(vi) Allahabad		100
			(vii) Gorakhpur		100
15. Meghalaya			(viii) Nainital		Nil
(i) West Khasi Hills		50	(ix) Pauri		Nil
(ii) East Garo Hills		50	(x) Raibareli		Nil
			(xi) Gonda		Nil
16. Mizoram			(xii) Shahjhanpur		Nil
(i) Aizwal		76	(xiii) Mainpuri		Nil

1	2	3
25. West Bengal		
(i) Purulia		100
(ii) Bankura		100
(iii) Jalpaiguri		100
(iv) South 24 Pargana		Nil
Union Territories		
1. Andaman and Nicobar Islands		20
2. Chandigarh		Nil
3. Dadar and Nagar Haveli		20
4. Delhi		50
5. Daman and Diu		20
6. Lakshadweep		50
7. Pondicherry		Nil

Statement-III

Year	Number of groups formed in 50 districts where DW CRA was introduced in 1982	Funds released by Government of India as Central and UNICEF shares to District Rural Development Agencies of 50 districts (Rs. in lakhs)
1982-83	Nil	Nil
1983-84	536	36.49
1984-85	2772	231.65
1985-86	6008	476.93
1986-87	5140	341.32
1987-88	2827	201.42

Modernisation of Indian Iron and Steel Company

6526. SHRI SANAT KUMAR MANDAL : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Rs. 3,000 crore modernisation plan for the Indian Iron and Steel Company is in jeopardy due to delay in sanctioning the project; and

(b) the steps proposed to be taken to ensure early revamping of this project to fully utilise its employment potential ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) : (a) and (b). No, Sir. The Government has already approved 'in principle' the modernisation of Burnpur Works of IISCO on the basis of the Feasibility Report prepared by Japan International Co-operation Agency (JICA), and has also sanctioned an expenditure of Rs. 30 crores to SAIL for preparation of Detailed Project Report and other preliminary works. The detailed modalities of revamping of the plant will be decided only after the preparation of the Detailed Project Report.

Implementation of Tourism Schemes as per Schedule

6527. SHRI BRAJAMOHAN MOHANTY : Will the Minister of TOURISM be pleased to state :

(a) whether development of tourism infrastructure in Orissa is behind schedule;

(b) whether the number of foreign tourists in Orissa and in the country and growth of tourism has developed according to Seventh Plan;

(c) whether Government have made any assessment of strategy of development of tourism in some of the South Asian countries where growth is spectacular and identified the inadequacies in India; and

(d) whether some continents are beyond range of our tourism projection and our places of tourist interest are not projected ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI GIRIDHAR GOMANGO) : (a) The implementation of plan schemes in Orissa has not been as fast as it is desirable.

(b) The Planning Commission has set a target of 7 per cent growth in tourist arrivals during the Seventh Five Year Plan. As against this target, the actual growth has been 7.8 per cent during this period.